

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ajit Kumar will take up the following case today i.e. on 24th April, 2026 at 12.30 P.M. in Court No. 111 (Cent. Building).

FOR ADMISSION

1. CWJC/6242/2026
OTHER MISC.
MATTER

2 SAHIL KUMAR SINGH, AND ORS
VS REAL ESTATE REGULATORY AUTHORITY,
BIHAR, THROUGH ITS SECRETARY, AND ORS

NIVEDITA CHAUDHARY JAINANDRA KUMAR

Patna High Court

Dated, 24th April, 2026

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

Copy Received By:-

- (i) A.G. Office
- (ii) Bar Association
- (iii) Advocates Association
- (iv) Lawyers Association
- (v) A.S.G.